

**HIGH COURT OF UTTARAKHAND**  
**NAINITAL**

**NOTICE**

In terms of Rule 6(5) of the Uttarakhand High Court (Designation of Senior Advocates) Rules, 2018, the following 20 Advocates were requested to be present before the Committee for a brief interaction on 21.12.2022 at 04:45 p.m. in the Chief Justice's Lounge:

| <b>Sl. No.</b> | <b>Name of the Advocate</b>        |
|----------------|------------------------------------|
| 01             | Mr. Aditya Singh                   |
| 02             | Mr. Subhash Chander Tyagi Bhardwaj |
| 03             | Mr. Bhairav Datt Kandpal           |
| 04             | Mr. Amit Bhatt                     |
| 05             | Mr. Sher Singh Adhikari            |
| 06             | Mr. Ramji Srivastava               |
| 07             | Mr. Ajay Veer Pundir               |
| 08             | Mr. Lalit Belwal                   |
| 09             | Mr. Sandeep Tandon                 |
| 10             | Mr. Parikshit Saini                |
| 11             | Mr. Pulak Raj Mullick              |
| 12             | Mr. Jagjeet Singh Virk             |
| 13             | Mr. Bansi Dhar Pande               |
| 14             | Mr. Tapan Singh                    |
| 15             | Mr. Shiv Shankar Yadav             |
| 16             | Mr. Pankaj Miglani                 |
| 17             | Mr. Shobhit Saharia                |
| 18             | Ms. Monika Pant                    |
| 19             | Mr. Sunil Khera                    |
| 20             | Mr. Rajendra Singh Azad            |

As per directions, the above **Meeting stands postponed** to a future date to be intimated later on.

20.12.2022

Sd/-

**PPS to Hon'ble the Chief Justice**